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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|---|---------------------|---|
| CP 256/16 | TP 107/17 | For compli-ance of objections raised by registry | 433(e) / 433(f) | Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

1. NIVEDITHATHIMMAIAH.

9972348421.

Petitioner

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ORDER

Counsel for petitioner is present. Registry raised objection. Petitioner is directed to comply. Again the requested time for compliance. List it on 19/09/2017.

MEMBER(J)

MEMBER(T)